

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 7564/2019

(Arising out of impugned final judgment and orders dated 26-07-2018 in CMRA No. 180482/2016 and dated 19-08-2015 in FA No. 843/2003 passed by the High Court of Judicature at Allahabad)

POWER GRID CORPORATION OF INDIA LTD

Petitioner(s)

VERSUS

M/S UNIVERSAL TRADERS & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.44543/2019-CONDONATION OF DELAY IN FILING and IA No.44544/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.44545/2019-EXEMPTION FROM FILING O.T.)

WITH Diary No(s). 7565/2019

(IA No. 40925/2019 - CONDONATION OF DELAY IN FILING
IA No. 40927/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 13-08-2019 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE
HON'BLE MR. JUSTICE R. SUBHASH REDDY

For Petitioner(s) Mr. Sanjay Jain, ASG
 Mr. Ashwarya Sinha, AOR
 Mr. Akshay Amritanshu, Adv.
 Mr. Yuvraj Sharma, Adv.
 Mr. Alok Kumar Singh, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Application for exemption from filing official
translation is allowed.

Delay condoned.

Issue notice.

(ANITA MALHOTRA)
COURT MASTER

(PARVEEN KUMARI PASRICHA)
COURT MASTER

